

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

IA NO. 835 OF 2017
IN
DFR NO. 3355 OF 2017

Dated: 12th October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Azure Photovoltaic Private Limited ...Appellant(s)

Vs.

Gulbarga Electricity Supply Corporation Limited & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. C.S.Vaidyanathan, Sr. Adv.
Ms. Anuradha Mukherjee
Ms. Shikha Tandon
Ms. Anu Shrivastava

ORDER

IA NO. 835 OF 2017
(Appl. for Urgent Listing)

We have heard learned counsel for the appellant. For the reasons stated in the application, list the matter along with the applications on **16.10.2017.**

Application is disposed of.

(I. J. Kapoor)
Technical Member

ts/kt

(Justice Ranjana P. Desai)
Chairperson